

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

21. IA(IBC)(LIQ.)/ 45(MB)2024
IN
C.P. (IB)/866(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.07.2024**

Name of the Party: Avinash Deviprasad Singh
Vs
Agrasen Trade Merchants Pvt Ltd

Section 9, 33(1) (b) (i) to (iii) r/w 33(3) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Manish Jha for the Applicant/ Liquidator present through virtual mode.
2. At the request of Counsel, the matter is adjourned to **09.08.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)